ITEM NO.1

COURT NO.4

SECTION X

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).419/2016

INDIAN EX SERVICEMEN MOVEMENT (AN ALL INDIA FEDERATION OF MILITARY VETERANS' ORGANISATION) & ORS Pet

Petitioner(s)

VERSUS

UNION OF INDIA & ORS

Respondent(s)

(WITH IA NO. 33253/2017 - I A FOR AMENDMENT OF WP)

Date : 23-02-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD HON'BLE MR. JUSTICE SURYA KANT HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s)	 Mr. Huzefa Ahmadi, Sr. Adv. Mr. Balaji Srinivasan, AOR Mr. Arunava Mukherjee, Adv. Ms. Garima Jain, Adv. Mr. Rohan Sharma, Adv. Ms. Pallavi Sengupta, Adv. Ms. Lakshmi Rao, Adv. Ms. Aakriti Priya, Adv. Mr. Md. Shahrukh, Adv. Mr. Prateek Yadav, Adv. Mr. Suhail Ahmed, Adv.
For Respondent(s)	 Mr. N. Venkatraman, ASG Ms. Priyanka Das, Adv. Mr. Akshay Amritanshu, Adv. Mr. Apoorv Kurup, Adv. Mr. Rajat Nair, Adv. Mr. Ankur Talwar, Adv. Mr. Shyam Gopal, Adv. Ms. Chinmayee Chandra, Adv. Mr. A.K. Sharma, AOR Mr. Mukesh Kumar Maroria, AOR Mr. Raj Bahadur Yadav, AOR

- Mr. V. Chandrasaekara Bharathi, Adv.
- Mr. S. Ram Narayan, Adv.

UPON hearing the counsel the Court made the following O R D E R

- 1 We have heard Mr Huzefa Ahmadi, learned senior counsel appearing on behalf of the petitioners and Mr N Venkataraman, learned Additional Solicitor General appearing on behalf of the respondents.
- 2 Arguments concluded.
- 3 Judgment reserved.

(SANJAY KUMAR-I) AR-CUM-PS (SAROJ KUMARI GAUR) COURT MASTER